

DEPUTY SOLICITORS GENERAL OF INDIA
IN VARIOUS HIGH COURTS/ BENCHES OF HIGH COURTS

Sl. No.	Name of High Court/ Bench of High Court	Name of present Deputy Solicitor General of India	Contact details	Date of Notification /Engagement	Date of expiry of tern
1.	Allahabad High Court (PB) at Allahabad	SHIV KUMAR PAL	Chamber No. 105A, New Building, High Court, Allahabad, UP Residence: 87/56/1, Tilak Road, Baluaghat, Prayagraj, UP. Mob: 9415215802, 7054376729 Email: shivkumarpaladv@gmail.com	24.07.2025	23.07.2028
2.	Allahabad High Court Bench at Lucknow	SURYA BHAN PANDEY	C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006 Mob: 9415111887, 9415320088, 8004011848 Email: suryabhan.15@gmail.com	10.09.2014 (Term extended twice w.e.f. 10.09.2023)	Until Further Orders
3.	High Court of Andhra Pradesh	PASALAPONNA RAO	H.No.7-455/R23, Rajivgruhakalpa Road, Mangalagiri, Guntur District, Andhra Pradesh-522503 Mob: 9885768905 Email: pasala.advocate@gmail.com	19.08.2024	18.08.2027
4.	High Court of Bombay Bench at Aurangabad	AJAY GAJANAN TALHAR	Plot No. 6, Mukund Cooperative Housing Society, CIDC N-2, Aurangabad-431003 Mob: 9890634453, 9284259009 Email: advtalhar@rediffmail.com	17.07.2020 (Term extended w.e.f. 17.07.2023)	16.07.2026
5.	High Court of Bombay, Bench at Goa	PRAVIN NILKANTH FALDESSAI	307, 3rd Floor, Rizvi Chambers, Opposite Hotel Delmon, Caetano, Albuquerque Road, Panaji, Goa Mob: 8322421677, 9422446598, 7722008562 Email: pravinfaldessai@gmail.com, faldessaiassociates@gmail.com	09.03.2020 (Term extended w.e.f. 09.03.2023)	Until further orders

6.	High Court of Calcutta (PB) at Kolkata	DHIRAJ KUMAR TRIVEDI (DHIRAJ TRIVEDI)	Res: "TrivediBhawan",25A, Chittaranjan Avenue, Kolkata- 700001, West Bengal Off: 1B, Old Post Office Street, 1stFloor, Kolkata-700001, West Bengal Mob: 9831128150 Email: dhirajtrivedi@gmail.com	13.01.2022 13.01.2026 (Term extended for six months w.e.f. 13.01.2026 vide order dtd. 13.01.2026)	12.07.2026
7.	High Court of Calcutta (PB) at Kolkata	RAJDEEP MAZUMDER	AC-154, Salt Lake, Sector-I, Kolkata-700064. Mob: 9831113098 Email: rajdeep.legal@gmail.com	11.03.2024	10.03.2027
8.	High Court of Calcutta, Circuit Bench at Jalpaiguri	SUDIPTO KUMAR MAZUMDAR	211, Sachin Sarkar Sarani, College para, Siliguri, PO & PS Siliguri, District Darjeeling-734001 Mob: 9733048718 Email: sudiptomazumdar17@gmail.com	07.10.2020 (Term extended w.e.f. 07.10.2023)	06.10.2026
9.	High Court of Chhattisgarh	RAMAKANT MISHRA	H. No. 67, Sector-1, Geetanjali Nagar, Raipur-492007, Chhattisgarh Mob: 9425207830, 0771-2442850 Email: officeofasgbsp@gmail.com	08.09.2020 (Term extended w.e.f. 08.09.2023)	07.09.2026
10.	Gauhati High Court (PB) at Guwahati	RANJIT KUMAR DEV CHOUDHURY	S/o Late Bhabesh Chandra Dev Choudhury, Kailash Ganga" Nizarpar, Chandmari, Guwahati-781003 Mob: 9864062606 Email: rdevchoudhury@rediffmail.com	07.10.2020 (Term extended w.e.f. 07.10.2023)	06.10.2026
11.	Gauhati High Court, Permanent Bench at Itanagar	MARTO KATO	D-Sector, Near Polo Park, Naharlagun, PO & PS Naharlagun, Papum Pare District, Arunachal Pradesh Mob: 9436271546, 9436221587 Email: martokato.kato10@gmail.com	08.09.2020 (Term extended w.e.f. 08.09.2023)	07.09.2026

12.	High Court of Himachal Pradesh	BALRAM SHARMA	Panchwati Bhawan, SDA Complex, Opposite Block No. 38, Kasumpati, Tehsil & District Shimla, Himachal Pradesh-171009 Mob: 9418010120 Email: balramsharmaadvocate@gmail.com asgihp@gmail.com	28.01.2021 (Term extended for another term w.e.f. 28.01.2024)	27.01.2027
13.	High Court of Jammu & Kashmir at Jammu	VISHAL SHARMA	H.No.45, LaneNo.1, Garden Avenue, Near Govt. Guest House Jammu 180016 Mob: 9419181558, 0191-2503422 Email: vishalsharma.jk@gmail.com	03.01.2019 03.01.2025 (Term extended for a six months w.e.f. 03.01.2025 vide order dtd. 18.12.2025)	02.07.2026
14.	High Court of Jammu & Kashmir at Srinagar	TAHIR MAJI SHAMSI	Shamsi Mansion, Kralpora link Road, Telhsil Baghat-e- Kannipora, Dist. Budgam Kashmir-190019 Mob: 9419078450, 7006915258 Email: tahirshamsi@yahoo.com	28.12.2016 28.12.2022 (Term extended for three years w.e.f. 28.12.2025 vide order dtd 18.12.2025)	27.12.2028
15.	High Court of Jharkhand	PRASHANT KUMAR SINGH	Chamber-1/C 77, Ground, Jharkhand High Court Residence-Plot no. 467/C, Mandir Marg. Ashok Nagar, Ranchi-834002 Mob: 09431189644, 08292642626 Email: prashantkrs11@gmail.com	01.11.2025	31.10.2028
16.	High Court of Karnataka (PB) at Bengaluru	SHANTHI BHUSHAN H.	Chamber: No. F-113, Central Chambers, 2-A, 2nd Floor, 2nd Main, Gandhinagar, Bangalore- 560009 Residence: No. 583, "Hombelaku", 1st Cross, 3rd Main, 2nd Block, R.T. Nagar, Bangalore-560032 Mob: 9448460900, 9986583507 Email: khsbhushan@gmail.com	30.07.2021 (Term extended for a further period of one-year w.e.f. 30.07.2024 & 30.07.2025)	29.07.2026

17.	High Court of Karnataka, Bench at Kalaburagi (Gulbarga)	SUDHIR SINGH VIJAPUR	Plot No. MIG 149, West Wing, KHB Colony, Akkamahadevi Colony, Beside High Court, Kalaburagi-585107 Mob: 9448408360 Email: sudhirsinghgeeta@gmail.com	08.09.2020 (Term extended w.e.f. 08.09.2023)	07.09.2026
18.	High Court of Kerala	SHALINA O.M	"Light House", 2nd Floor, Tata Pipeline Road, Ayyappankkavu PO, Ernakulam-682018 Mob:9847932979, Tel: 0484-2390004 Email: shalinaom@gmail.com	05.05.2025	04.05.2028
19.	High Court of Madhya Pradesh (PB) at Jabalpur	SUYASH MOHAN GURU	F-3, C-Block, Satyemav Jayate Complex, Ambedkar Chowk, Near High Court, Jabalpur-482001, Madhya Pradesh Mob: 9560038621 Tel: 0761-2629301 Email: suyash.guru@gmail.com	08.09.2025	07.09.2028
20.	High Court of Madhya Pradesh, Bench at Gwalior	PRAVEEN KUMAR NEWASKAR	303, Sai-Sankalp Apartment, Near Kilkari Hospital, Nai Sadak, Lashkar, Gwalior, M.P. Pin-474001 Mob: 9425308714, 7773081954 Tel. 0751-2424716 Email: newaskaradvocate@gmail.com	07.10.2020 (Term extended w.e.f. 07.10.2023)	06.10.2026
21.	High Court of Madhya Pradesh, Bench at Indore	ROMESH DAVE	Chamber: Chamber No. 28, Advocates 15.05.2025 14.05.2028 Chamber, High Court Campus, M. G. Road, Indore-452001 Res.: Chamber No. HA-24, Takshshila Parisar, Near Rajendra Nagar Police Station, A.B. Road, Indore452012. Mob: 9826087724 Email:romeshdave@gmail.com	15.05.2025	14.05.2028
22.	High Court of Madras (PB) at Chennai	R. RAJESH VIVEKANANTHAN	Residence: No. 5, Ganapathy Street, LIC Colony Extension, Pammal, Chennai-600075 Mob: 9840260631 Email:rajesh_vivekananthan@yahoo.co.in	31.03.2021 (Term extended w.e.f. 28.02.2024)	27.02.2027

23.	High Court of Madras, Bench at Madurai	K. GOVINDARAJAN	Chamber No. 106, Law Chambers, High Court Bench at Madurai-625023 Mob: 9443260698 Email: kgovindarajan@kgrassociates.net	14.03.2023 (Term extended w.e.f 14.03.2026)	13.06.2026
24.	High Court of Meghalaya	DR. NITESH MOZIKA	M. J. Towers, Morello Compound, Near High Court, Shillong-793001, Meghalaya Mob: 9436335046 Email: niteshmozika@gmail.com	08.09.2020 (Term extend ed w.e.f. 08.09.2023)	07.09.2026
25.	High Court of Orissa	PRASANNA KUMAR PARHI	Plot No. 6B-925/2, CDA, Sector-9, Cuttack-753014, Odisha Mob: 9437020376, 9040257118 Tel. 0671-2503076, 2504376(F) Email: prasanakumarparhi@yahoo.co.in	07.10.2020 (Term extend ed w.e.f. 07.10.2023)	06.10.2026
26.	High Court of Patna	RANA VIKRAM SINGH	Chamber No. 17, Bihar State Bar Council Building, Near Patna High Court Res: A/5, Biscomaun Colony, North of Kumhrar Flyover, PO Gulzar bagh, Patna-800007. Mob: 9431015481, 9572607959 Email: rvs15873@gmail.com	16.10.2024.	15.10.2027
27.	Punjab & Haryana High Court	JAGJOT SINGH LALLI	HouseNo.806, Phase 3-B-1, Sector60, Mohali, Punjab. Mob: 9814800193 Tel: 0172-4017218 Email: lalli.advocate@gmail.com	18.10.2022 (Term extend ed w.e.f. 18.10.2025)	17.10.2028
28.	High Court of Sikkim	SANGITA PRADHAN	Housing Complex, 5th Mile Tadong, Opposite St. Paul's Church, PO Samdur-737102, Sikkim Mob: 8918853438 Email: sangitaadv@gmail.com	08.09.2020 (Term extend ed w.e.f. 08.09.2023)	07.09.2026
29.	High Court of Karnataka, Circuit Bench at Dharwad	VENKATESH M. KHARVI (KARIKAL)	Karnataka High Court, Dharwad Bench, At: Dharwad Ankolekar Building, Opp: District Court, P.B. Road, Dharwad-580001 Mob: 9448729855, 8970587999 Email: kharvi.venkatesh@gmail.com	23.09.2025	22.09.2028

30.	High Court of Judicature at Hyderabad for the state of Telangana	NAGARAM BHUJANGA RAO	Flat No. 101, Padmavathi Towers, H. No. 12-13-364, Street No. 19, Tarnaka, Hyderabad-500017 Mob: 9391055998 Email: advo.nbrao@gmail.com	23.09.2025	22.09.2028
31.	High Court of Tripura	BIDYUT MAJUMDER	R/o 74, South Reshambagan, PO Reshambagan, PS East Agartala, District West Tripura, Pin-799008 Mob: 9436120661 Email: majumderbidyut16@gmail.com	08.09.2020 (Term extended w.e.f. 08.09.2023)	07.09.2026
32.	High Court of Uttarakhand at Nainital	LALIT SHARMA	Chamber No. 55, High Court Campus, Nainital, Uttarakhand Mob: 9412086102 Email: advlalitsharma@yahoo.co.in	23.09.2025	22.09.2028
33.	High Court of Rajasthan, Jaipur Bench	SAMIT BISHNOI	202, Goverdhan Kripa, Sahdev Marg, C-Scheme, Jaipur-302001 Mob: 9828100081 Email: samitbishnoi@hotmail.com	19.12.2025	18.12.2028
34.	High Court of Manipur	KHOMDRAM SAMARJIT SINGH	Off. & Res: Haobam Marak Irom Leikai, Imphal West, Manipur-795001 Mob: 9862009051, 8787758022 Email: k_samarjit@yahoo.com samaritans1234@gmail.com	08.11.2025	07.05.2026
35.	High Court of Bombay Bench at Nagpur	KARTIK NAVNEET SHUKUL	Add.: Shop No. 30, V.C.A. Complex, Civil Lines, Nagpur440001 Add. 2: Plot No. 80, 2nd Floor, Golf Links, Dlehi-03 Mob: 9890011557, 0712-2520121/2 Email: kartik.shukuk@shukulassociates.com contact@shukulassociates.com	17.02.2026	16.02.2029
36.	High Court of Gujarat	VACANT^{#1}	-	-	-
37.	High Court of Rajasthan (PB) at Jodhpur	VACANT	-	-	-

38.	Gauhati High Court, Kohima Bench	VACANT	-	-	-
39.	Gauhati High Court, Aizawl Bench	VACANT	-	-	-

Litigation charges in Gujarat

#1: Responsibility of Litigation In-charge of Shri. Pradip D. Bhate, CGC (9825165521) wide order dated [21.01.2025](#).
